

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 222 of 2013 &
IA No. 336 of 2013**

Dated : 30th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s. GMR Vemagiri Power Generation Ltd.Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. K. V. Mohan
Mr. K.V. Balakrishnan for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2 to R-7

ORDER

Learned Counsel for the Appellant is filing Written Submissions today.
Learned Counsel for the Respondent will file Written Submissions in due
course of time.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**